

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:2806  
ANSWERED ON:06.08.2015  
Funds Allocated for SLWM  
Sigriwal Shri Janardan Singh

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether the Government has received various representations from Gram Panchayats stating that funds earmarked/allocated for Solid and Liquid Waste Management is insufficient;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to make changes in the guidelines under the Swachh Bharat Mission;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to increase the said allocations?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION  
(SHRI RAM KRIPAL YADAV)

(a) and (b) The Government has received representations from some State Governments stating that the funds earmarked / allocated for Solid and Liquid Waste Management(SLWM) is insufficient. Sanitation is a State Subject. The Government of India provides technical and financial support to the State Governments to augment the efforts of the States to improve the Sanitation situation in the rural areas through Centrally Sponsored Scheme Swachh Bharat Mission (Gramin) {SBM(G)}. SLWM is a key component of Swachh Bharat Mission (Gramin). Under the scheme, there is a provision of funds for Solid and Liquid Waste Management activities with cap of Rs. 7/12/15/20 lakh for Gram Panchayats having upto 150/300/500/more than 500 households. Additional Rs. 5 lakh is available under MGNREGA for SLWM activities. Any additional cost requirements are to be met with funds from the State, Gram Panchayat and other sources like Finance Commission and Corporate Social responsibility funds etc.

- (c) No, Madam.
- (d) Does not arise.
- (e) Does not arise.